Fresh Matter List

| S.No | Matter No | Cause Title | DFR No & Date | Defect Cured on | Caveat (if any) | Date of Listing |
|------|---|---|-----------------------------------|-----------------|-----------------|-------------------------|
| 1 | IA 2030/2019 in DFR No. 2264/2019 (IA 2030/2019 - For condonation of delay in refiling the Appeal) | | | 09/11/2019 | | 18/11/2019 Court - 1 |
| 2 | IA 1880/2019 in DFR No. 795/2019 (IA 1880/2019 - For condonation of delay in refiling the Appeal) | Clean Solar Power Pvt. Ltd. VS Telangana State Electricity Regulatory Commission & Ors. | 795/2019 Dated 13/06/2006 | 18/10/2019 | | 18/11/2019 Court - 1 |
| 3 | APL No. 375/2019 | J K Minerals VS Madhya Pradesh Electricity Regulatory Commission & Ors. | 2323/2019 Dated 14/10/2019 | 13/11/2019 | | 18/11/2019 Court - 1 |
| 4 | APL No. 377/2019 | Jsons Foundry Private limited VS Maharashtra Electricity Regulatory Commission & Anr. | 2339/2019 Dated 16/10/2019 | 15/11/2019 | | 18/11/2019 Court - 1 |
| 5 | APL No. 376/2019 & IA 1831/2019 & IA 1830/2019 (IA 1831/2019 - For exemption from numbering annexures & IA 1830/2019 - For Exemption from filing legible Copy) | BSES Rajdhani Power Ltd. VS Delhi Electricity Regulatory Commission | 2322/2019 Dated 14/10/2019 | 15/11/2019 | | 18/11/2019 Court - 1 |
| 6 | APL No. 378/2019 | Western Precicast Private Limited VS Maharashtra Electricity Regulatory Commission & Anr. | 2340/2019 Dated 16/10/2019 | 15/11/2019 | | 18/11/2019 Court - 1 |